

OA 4970

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Dr. dt. 8.11.04

Copies of order
prepared for
Counsel for
Lokn Sidi

h
21/11

W
25/11
S.O.

8.11.04

Learned Counsel for the applicant
by filing a memo dated 5.11.04
submits that the applicant does not
want to pursue the matter as he
has been assured by the respondent
that his claim will be settled
as per law. In this view of the
matter, the O.T. is disposed of
for not being pressed.

Shri S.B. Leva for the respondent
is present and heard.
Send copies.

Vic. for
Vice-Chairman
D. Venkateswara